



2026:DHC:6475



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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CNR No. DLHC011089112025

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ARB.P. 128/2026

M/S FREIGHT SYSTEMS (INDIA) PVT. LTD.Petitioner

Through: Mr. Sriharsh N. Bundela, Mr.
Rahul Jain and Mr. Raghav
Dikshit, Advs.

versus

M/S HERO MOTORS LTD.

.....Respondent

Through: Mr. Prateek Bajaj, Adv.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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10.08.2026

1. Learned Counsel appearing for the parties jointly submit that the disputes between the parties have been amicably settled and that the settlement agreement is on record.
2. In view of the above, learned Counsel for the Petitioner seeks permission to withdraw the present petition.
3. Accordingly, the present petition is dismissed as withdrawn.
4. The parties shall remain bound by the terms and conditions of the settlement agreement.

OM PRAKASH SHUKLA, J

AUGUST 10, 2026/gunn